National Company Law Tribunal Allahabad Bench Allahabad

CP No. 120(ND)/2012 TP25/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016.

NAME OF THE COMPANY: Mr. Shardul Vikram Gupta

Vs.

M/s Gomti Prakashan Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1. Dr. P	awan Jais	ws cona	Pehihianer	Q.
2. Anil	Rumar	CS	do -	and to
3. Nicl	hi ligh ich Ur. Sriv	Advoca	to dr-	allent
4, Asli	ish Ur. Sni	Advoc	ease Respond	len Hos

Order dated 09.08.2016

CP NO. 120 (ND)/12 Mr. Shardul Vikram Gupta vs. M/s Gomti Prakashan Pvt.Ltd.

The counsels for both sides entered appearance. These two matters are connected to the matters which were posted to 27.09.2016 for simultaneous hearing. List these matters also on 27.09.2016.

List the matter on 27.09.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.08.2016